

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1581
TO BE ANSWERED ON FEBRUARY 13, 2025**

RELAXTION IN THE CRITERIA OF PMAY-U

NO. 1581. SHRI N K PREMACHANDRAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to relax the criteria for Pradhan Mantri Awas Yojana - Urban (PMAYU) for providing houses to all deserving houseless families and if so, the details thereof;**
- (b) whether the Government has analyzed the fact that the existing criteria of PMAY-U is not suitable for the State of Kerala;**
- (c) if so, the action taken by the Government to revise the criteria;**
- (d) whether the Government proposes to conduct a survey regarding the houseless population in the country and if so, the details thereof;**
- (e) whether it has come to the notice of the Government that the Central share under the scheme is not sufficient to meet the cost of construction;**
- (f) if so, whether the Government proposes to increase the Central share by considering the price hike of building materials; and**
- (g) the details regarding houses completed under the scheme during the last five years and the current year, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (g): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house to eligible beneficiaries in urban areas across the country. Based on the project proposals submitted by States/UTs, as on 03.02.2025, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have been grounded and 90.36 lakh are completed/delivered to the beneficiaries across the country.**

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In the State of Kerala, a total of 1,33,488 houses have been sanctioned, of which 1,20,307 are grounded, and 97,823 have been completed/delivered to the beneficiaries under PMAY-U. State/UT and year-wise details of houses completed/delivered under PMAY-U during each of the last five years and the current year are at Annexure. The scheme period has been extended up to 31.12.2025 to complete already sanctioned houses without changing funding patterns and implementation methodology.

Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for 1 crore additional eligible beneficiaries.

As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. There are estimated 4-5 lakh potential beneficiaries in Kerala but State has not yet signed MoA to implement the scheme.

The scheme guidelines have been prepared after consultation with States/UTs and a large number of other stakeholders. The funding under PMAY-U 2.0 is to provide a nudge to the beneficiaries and enable them to construct their houses by arranging funds from other sources as well. However, Kerala may provide enhanced State share as per PMAY-U 2.0 guidelines to reduce the burden on beneficiaries. There is no proposal to change existing criteria or Central Assistance for Kerala.

States/UTs/Urban Local Bodies (ULBs) have been asked to undertake assessment of housing demand under different verticals through suitable means for assessing the actual demand of housing on the Unified Web Portal of PMAY-U 2.0. The beneficiaries can also register themselves for housing demand with all the details on the portal. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

State/UT and year-wise details of houses completed/delivered under PMAY-U during each of the last five years and current year

S. No.	State/UT	Houses Completed (Nos.)					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	27,335	93,641	59,402	2,86,987	2,18,500	76,847
2	Bihar	13,135	23,494	12,370	21,711	11,226	55,941
3	Chhattisgarh	35,002	48,369	13,605	35,926	43,389	31,918
4	Goa	425	1,577	309	331	-	1
5	Gujarat	1,06,412	1,64,548	1,63,938	1,99,613	29,098	34,798
6	Haryana	10,644	18,873	7,031	13,508	3,712	2,491
7	Himachal Pradesh	1,226	2,052	1,682	2,155	1,003	936
8	Jharkhand	12,775	23,916	10,864	15,774	17,136	14,504
9	Karnataka	30,469	60,001	32,825	43,045	30,793	51,431
10	Kerala	24,288	22,550	8,041	14,823	7,350	10,667
11	Madhya Pradesh	50,844	1,09,060	62,206	1,75,209	1,11,350	79,473
12	Maharashtra	1,17,042	1,53,434	1,90,671	1,81,361	38,183	45,093
13	Odisha	15,413	26,013	10,350	27,734	12,785	17,046
14	Punjab	12,252	16,298	10,327	23,124	8,926	13,647
15	Rajasthan	28,425	35,920	32,100	35,518	10,253	36,675
16	Tamil Nadu	66,088	1,20,143	51,877	84,296	40,322	36,324
17	Telangana	39,056	87,246	22,778	14,375	1,541	289
18	Uttar Pradesh	1,65,273	3,00,775	2,77,508	2,06,465	1,99,690	2,20,258
19	Uttarakhand	5,137	5,354	5,489	4,329	4,679	6,046
20	West Bengal	45,997	70,570	23,706	81,647	50,364	51,225
Sub-total (States)		8,07,238	13,83,834	9,97,079	14,67,931	8,40,300	7,85,610
21	Arunachal Pradesh	385	470	556	3,193	1,498	640
22	Assam	3,448	10,201	15,682	36,483	19,542	20,453
23	Manipur	647	1,580	430	5,690	2,934	3,021
24	Meghalaya	55	57	265	430	144	615
25	Mizoram	1,832	1,394	1,026	1,518	1,927	15,738
26	Nagaland	276	1,742	2,692	6,427	7,344	7,594
27	Sikkim	18	97	37	26	-	-
28	Tripura	6,261	10,281	2,887	7,369	8,619	5,348
Sub-total (NE States)		12,922	25,822	23,575	61,136	42,008	53,409
29	A&N Islands	-	23	1	3	-	-
30	Chandigarh	363	406	141	128	-	-
31	D&NH and D&D	1,455	1,928	1,193	2,325	470	50
32	Delhi	6,320	6,271	1,807	2,669	-	-
33	J&K	1,876	2,374	3,828	6,622	3,626	7,804
34	Ladakh	28	96	132	106	139	89
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	919	2,187	1,073	2,032	1,270	1,393
Sub-total (UTs)		10,961	13,285	8,175	13,885	5,505	9,336
Grand Total		8,31,121	14,22,941	10,28,829	15,42,952	8,87,813	8,48,355